

5. Health care alternatives-R. Phadke, Luis Baretq & R. Narayan.

6. Identification & collection of detailed information about groups working in different parts of the Country which utilise the S&T inputs for development & Self-reliance through alternate approaches. R. Ramezai.

7. Integration of medical systems of India-N. N. Mehrotra (Adaptation of Ayurvedic Pharma copea to modern medicine).

8. Against Import of solar energy Technology—Arun Deshpande.

9. Against export of edibles-use in construction—V. Kale.

10. Pozzolonic materials & their

11. Philosophy of Science-A. Aleem

12. Utilization of results of research in plant breeding and seed technology—Ajay Kumar.

13. Democratization & Scientific Methodology in Institutions.

14. Excessive advertisement through mass media on use of drugs & allied materials resulting in its misuse—S. K. Sharma.

15. Mobilisation of public opinion against import of more than 200 mw transformers.—Ram.

This is only an illustrative list of projects which have been proposed. It is suggested that other groups should also take up concrete projects with the young scientists in their institutions. It should be possible to co-ordinate and review the progress of all these projects undertaken by different groups by a communication of young scientists (COYS) which should be formed as an outcome of symposium. It should be clear that the present symposium, has not concluded, it has actually begun. It should be possible to conduct regional and institutional meetings in different parts of the country through these concrete projects as a rolling plan of the symposium.

Trawler Development Support Fund

267. SHRI M. RAM GOPAL REDDY:

SHRI JANARDHANA POOJARY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up a trawler development support fund to encourage building trawlers in the Country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) In order to exploit the additional potential for fishing with the declaration of the Exclusive Economic Zone to a distance of 200 miles, the Government have decided on measures for promoting indigenous manufacture of fishing trawlers required for the development of deep sea fishing industry. These measures for achieving the desired objectives through an operational framework are as under:—

(1) In the absence of any customs tariff protection to the indigenous trawler building industry, with a view to removing the inherent cost disadvantage vis-a-vis imported trawlers, a subsidy at a flat rate of 33 per cent of the price of trawler will be provided to the indigenous trawler manufacture. The indigenous industry can, therefore, quote a firm price on this basis. As a measure of price discipline, it is contemplated to permit a price differential limited to 10 per cent for indigenous trawlers.

(2) A Trawler Development Support Fund (TDSF) would be operated for these purpose by an Empowered Committee in the Department of Heavy Industry.

(3) In the interests of monitoring the development of the industry, the trawler builders would be specially registered certified for which applications should be made to the Sectt.